

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 372 OF 2018**

**Dated : 4<sup>th</sup> January, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Power Grid Corporation of India Limited ..... Appellant(s)  
Versus  
Central Electricity Regulatory Commission ..... Respondent(s)  
& Ors.**

Counsel for the Appellant(s) : Ms. Swapna Seshadri  
Ms. Parichita Chowdhury

Counsel for the Respondent(s) : --

**ORDER**

The learned counsel appearing for the Appellant is permitted to serve fresh notice to the Respondents returnable on 04.02.2019. Dasti, in addition, is permitted.

List the matter on **04.02.2019**.

**(Ravindra Kumar Verma)  
Technical Member  
mk/bn**

**(Justice N.K. Patil)  
Judicial Member**